

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 84(ND)/2013
RT No.29/Chd/Pb/2016
alongwith CA Nos. 44 & 45/2017.**

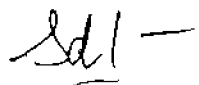
Arun Kumar Goyal & Ors. ...Petitioners

Versus.

M/s Aar Kay Chemicals Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Sunish Bindlish, Advocate with Mr. Aashish Bansal, Advocate for petitioners.
Ms. Tushita Ghosh Advocate with Mr. Gaurav Mehta Practising Company Secretary for respondents No.1 to 9 and 15 & 16.

Learned counsel for the petitioners submits that he has filed two Misc. Applications No. 44 and 45 of 2017 copies of which have been supplied to the learned counsel for the respondents. The matter is adjourned along with CP No. 146(ND)/2012 / RT No. 27/Chd/Pb/2016 to 02.05.2017 for arguments. Reply to the applications, if any, be filed at least three days before the date fixed with copy advance to the counsel opposite.


(Justice R.P. Nagrath)
Member (Judicial)

April 17, 2017
saini